

Annexure - 8

Name of the Corporate Debtor : NCS Sugars Limited
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)
List of Creditors as on : October 7, 2025

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of the Creditor	Details of Claims Received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	Banarsi Lal Agarwala	13-07-2022	14,91,53,311	14,91,53,311	Operational Debt	NA	NA	No	NA	-	-	-	-	Claim is admitted pursuant to additional information received from the Claimant.
2	Eastern Power Distribution Company of A.P. Limited (APEPDCL)	13-07-2022 (Revised Claim received on 01-07-2023)	11,95,53,403	7,22,13,186	Operational Debt	NA	NA	No	NA	4,73,40,217	-	-	-	Originally, claim was received on 13.08.2022. A revised Claim Form was submitted on 01.07.2023 based on which True up Charges and FPPCA Charges are admitted based on past consumption in accordance with the Orders of the Andhra Pradesh Electricity Regulatory Commission. The Claim component pertaining to Grid support charges of INR 5,08,75,000 is admitted pursuant to the judgment dated 29.11.2019 of the Hon'ble Supreme Court in CA No. 4569 of 2003. Vis a vis the cross subsidy surcharges of INR 4,73,40, 217 a WP No. 5187 of 2022 was filed by the Corporate Debtor pre-cirp, wherein the Hon'ble HC of Andhra Pradesh had directed Superintending Engineer, Operation Circle, Vizianagaram to pass orders. Basis which, interim directions have been passed. Since, the order passed is interim in nature and the liability is subject to final outcome of the case, the same is classified as contingent claim.
3	FrMr Ecosystem Private Limited	13-07-2022	1,96,89,430	84,93,328	Operational Debt	NA	NA	No	NA	-	-	1,11,96,102	-	From the books of accounts of the Corporate Debtor, it is evident that the claimant's liability was adjusted against the sale of Sugar & molasses's worth INR 63.96 lakhs and balance INR 48 lakhs was settled through group company.
4	Padam Sugar Co.	13-07-2022	19,62,30,164	19,62,30,164	Operational Debt	NA	NA	No	NA	-	-	-	-	Claim is admitted pursuant to additional information received from the Claimant.
5	Phoenix Comtrade Pvt. Ltd.	13-07-2022	2,73,87,789	2,73,87,789	Operational Debt	NA	NA	No	NA	-	-	-	-	
6	Manikaran Power Limited	06-10-2022	85,63,770	-	Operational Debt	NA	NA	No	NA	-	-	85,63,770	-	In the absence of receipt of any proofs substantiating the claim despite multiple requests, same cannot be collated.
7	I. Uma Maheshwar Rao	01-11-2022	26,71,000	26,71,000	Operational Debt	NA	NA	No	NA	-	-	-	-	
8	P.Siva	21-11-2022	2,30,787	2,30,787	Operational Debt	NA	NA	No	NA	-	-	-	-	
9	A. Rajesh	28-11-2022	5,99,558	5,99,558	Operational Debt	NA	NA	No	NA	-	-	-	-	
10	P.Satyanarayana	04-12-2022	1,40,560	1,40,560	Operational Debt	NA	NA	No	NA	-	-	-	-	
11	G. Sai Ravi Kumar	26-12-2022	6,26,921	6,26,921	Operational Debt	NA	NA	No	NA	-	-	-	-	
12	SAP India Enterprises	18-03-2023	1,99,795	1,58,070	Operational Debt	NA	NA	No	NA	-	-	41,725	-	Interest amount is considered till the date of admission of CIRP and balance has not been admitted.
13	Transmission Corporation of Andhra Pradesh Limited	13-04-2023	69,19,214	69,19,214	Operational Debt	NA	NA	No	NA	-	-	-	-	
14	Neptune Synthetics	29-04-2023	37,51,685	27,06,665	Operational Debt	NA	NA	No	NA	-	-	10,45,020	-	Claim amount of INR 27,06,665 towards principal amount has been admitted. The computation of the interest component has not been provided correctly by the Claimant despite requested and hence the same cannot be collated.
15	Mettler Toledo India Private Limited	04-04-2024	4,51,595	4,48,558	Operational Debt	NA	NA	No	NA	-	-	3,037	-	
16	Padma Agencies	06-02-2024	2,03,403	2,03,403	Operational Debt	NA	NA	No	NA	-	-	-	-	

17	Raj Lime & Allied Industries	14-04-2024	5,68,154	-	Operational Debt	NA	NA	No	NA	-	-	4,23,603	1,44,551	<p>The Claim from Raj Lime & Allied Industries was received after the issuance of request for resolution plans and therefore in accordance with Regulation 12 r/w Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the claim was verified and is categorized as acceptable to the extent outstanding as per the books of accounts of the Corporate Debtor.</p> <p>The claim to the extent of under verification shall be admitted subject to acceptance of condonation of delay by Adjudicating Authority.</p>
Total			53,69,40,539	46,81,82,514						4,73,40,217	-	2,12,73,257	1,44,551	